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**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.04.2021 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 82/7/AMR/2020
NAME OF THE COMPANY	Viskha Prime Properties Constructions Ltd
NAME OF THE PETITIONER(S)	ASREC (India) Ltd
NAME OF THE RESPONDENT(S)	Visakha Prime Properties Constructions Ltd
UNDER SECTION	7 OF IBC

**Counsel for Petitioner(s):**

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Responent(s):**

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

At request, list the matter on 12.05.2021.

  
**MEMBER JUDICIAL**